NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Needles Marketing Pvt. Ltd.
	205 las	Hearing	621A	
CA 206/14	TP 296/16	пеатту	OZZA	

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) G. NAGARAJU Needless Markelin G. Nagaraju 9844318278

PCS for petitioner is present. He has filed application for condonation of delay in paying the compounding fee.

Registry is directed to check and put up.

List it on 19.07.2017.

MEMBER (J)

MEMBER (T)